

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-242/2010/1217/A

From :- Shri Mridul Kumar Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 11<sup>th</sup> March 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/1571 dated 07.03.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 09.03.2019 (after National Lok Adalat) till the morning of 11.03.2019, has been granted/~~rejected~~.

Md. Aminur Rahman, Addl. District and Sessions Judge, No. 1, Nagaon, in his absence Shri Kuntal Sarma Pathak, Addl. District and Sessions Judge, No. 2, Nagaon, in his absence, Smti. Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/1218/A, dated 11.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**REGISTRAR (VIGILANCE)**

Rajan